

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 778**  
**TO BE ANSWERED ON 06.02.2020**

**CASES REGISTERED IN MSME SAMADHAN PORTAL**

778. SHRI P.P. CHAUDHARY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of cases registered in the MSME Samadhan Portal, State/year -wise;
- (b) whether the Government has taken any steps to resolve the problem of delayed payments to MSMEs;
- (c) if so, the details thereof; and
- (d) the features of the Credit Linked Capital Subsidy scheme?

**ANSWER**

MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI NITIN GADKARI)

(a) to (c): Various Steps taken by the Government to resolve the problem of delayed payments to MSMEs include :-

- i. Creation of the MSME Samadhaan Portal.
- ii. Making it mandatory for all CPSEs to upload the information regarding their dues on the portal.
- iii. Issuance of notification requiring all companies to submit half-yearly returns about their dues.
- iv. Roping in NeSL Information Utility to do default broadcast of buyers from MSEs to their other creditors.
- v. Creation of TReDS and issuance of direction by notification to companies with turnover above Rs.500 crore and to all CPSEs to get themselves on boarded on this platform.

The number of cases registered in the MSME Samadhan Portal, State wise and year -wise are at Annexure- I & Annexure-II respectively.

(d): The Credit Linked Capital Subsidy Scheme aims at infusing modern technology in the MSEs through institutional finance. Under this scheme, subsidy of 15% is provided to MSEs on institutional credit upto Rs.1.00 crore.

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Annexure-I referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 778 for answer on 06.02.2020

**Ministry of Micro, Small & Medium Enterprises**  
**MSME SAMADHAAN – Delayed Payment Monitoring Portal – Samadhaan Report**  
<https://samadhaan.msme.gov.in> Date of Report: - 04/02/2020

**State wise report (From 30/10/2017 i.e. after Launch of MSME-Samadhaan to 4.02.2020)**

S. No.	State	Applications filed by MSEs	Visible to Council after 15 days	Converted into Case by MSEFC Council	Disposed by MSEFC Council	Reject by MSEFC Council	Applications Pending*	Mutually Settled with Respondent
1	MAHARASHTRA	9222	1526	2409	640	3651	375	621
2	GUJARAT	2979	264	2145	278	5	85	202
3	DELHI	2877	2139	206	84	3	93	352
4	HARYANA	2658	1270	371	722	0	64	231
5	KARNATAKA	2532	1330	656	94	176	57	219
6	TAMIL NADU	2504	1149	477	257	308	106	207
7	UTTAR PRADESH	2363	854	430	62	651	47	319
8	RAJASTHAN	2187	1143	631	78	2	42	291
9	WEST BENGAL	1220	501	402	62	41	87	127
10	PUNJAB	1182	750	249	6	52	74	51
11	TELANGANA	994	574	137	44	120	26	93
12	CHHATTISGARH	767	12	192	8	509	15	31
13	MADHYA PRADESH	626	554	0	0	0	8	64
14	KERALA	478	208	128	61	9	3	69
15	UTTARAKHAND	473	300	114	41	5	3	10
16	ODISHA	392	58	283	14	2	16	19
17	JHARKHAND	222	47	66	32	59	6	12
18	CHANDIGARH	203	119	64	7	0	4	9
19	ANDHRA	188	141	23	2	7	3	12

S. No.	State	Applications filed by MSEs	Visible to Council after 15 days	Converted into Case by MSEFC Council	Disposed by MSEFC Council	Reject by MSEFC Council	Applications Pending*	Mutually Settled with Respondent
	PRADESH							
20	HIMACHAL PRADESH	169	154	0	0	0	4	11
21	GOA	165	9	59	40	47	5	5
22	DAMAN AND DIU	117	32	17	0	56	1	11
23	BIHAR	99	84	0	0	0	3	12
24	DADRA AND NAGAR HAVELI	81	56	0	8	0	2	15
25	ASSAM	48	45	0	0	0	0	3
26	JAMMU AND KASHMIR	38	26	6	2	0	1	3
27	MEGHALAYA	36	3	1	26	0	0	6
28	PUDUCHERRY	20	19	0	0	0	0	1
29	ANDAMAN AND NICOBAR ISLANDS	19	17	0	0	0	0	2
30	TRIPURA	2	2	0	0	0	0	0
31	NAGALAND	0	0	0	0	0	0	0
32	SIKKIM	0	0	0	0	0	0	0
33	LAKSHADWEEP	0	0	0	0	0	0	0
34	MANIPUR	0	0	0	0	0	0	0
35	LADAKH	0	0	0	0	0	0	0
36	MIZORAM	0	0	0	0	0	0	0
37	ARUNACHAL PRADESH	0	0	0	0	0	0	0
	<b>Grand Total</b>	<b>34861</b>	<b>13386</b>	<b>9066</b>	<b>2568</b>	<b>5703</b>	<b>1130</b>	<b>3008</b>

**Annexure- II**

Annexure-II referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 778 for answer on 06.02.2020

**Financial year wise report** (From 30/10/2017 i.e. after Launch of MSME-Samadhaan to 04.02.2020)

<b>Financial Year</b>	<b>Applications</b>					<b>Cases</b>	
	<b>Applications Filed by MSEs</b>	<b>Applications Rejected by MSEFC Council</b>	<b>Mutually Settled Application</b>	<b>Applications ready for Consideration by MSEFC Council</b>	<b>Applications to be made actionable by MSEFC Council**</b>	<b>Applications Disposed by MSEFC Council</b>	<b>Applications Converted into Case by MSEFC Council Under various stages of hearing</b>
2019-2020	20228	2260	1689	10605	1131	397	4146
2018-2019	10145	2192	963	2171	0	1320	3499
2017-2018	4489	1251	356	610	0	851	1421
<b>Total</b>	<b>34862</b>	<b>5703</b>	<b>3008</b>	<b>13386</b>	<b>1131</b>	<b>2568</b>	<b>9066</b>